GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:6469 ANSWERED ON:07.05.2013 EXPLOITATION OF DISPLACED PEOPLE Nishad Capt.(Retd.) Jainarayan Prasad

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received complaints regarding exploitation of people displaced by the Central Coalfields Limited (CCL) who sell coal locally or work in loading/ unloading of coal, by the officials of CCL and middlemen;
- (b) if so, the details of such complaints received during each of the last three years and the current year;
- (c) the action taken by the Government thereon; and
- (d) the other steps taken by the Government to protect the interest of such local people?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

(a) to(d): The information is being collected and will be laid on the Table of the House.